

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : CP/22/2017**  
**NAME OF THE PETITIONER(S) : MM SUNDARAM**  
**NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1**  
**UNDER SECTION : 58**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. *Surasika Parthasarathy*  
(for R. Parthasarathy)

*Counsel for R2*

*[Signature]*

2. *A.M. Sridharan*

*Counsel for Respondent 1*

*[Signature]*

**ORDER**

Counsel for Petitioner present. Counsel for R1 and R2 present. Counsel for R1 submitted that the counter has been filed on 09.06.2017 the copy of which is given to the Counsel for R2. Since the petitioner is not present, one last and final opportunity is given to the petitioner for causing appearance in the matter failing which appropriate order shall be passed. Counsel for R2 submitted that being the formal party there is no need for them to file any counter. It is for R2 to make a decision not to file any pleadings, being formal party. **Put up on 18.07.2017.**

*S. Vijayaraghavan*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*[Signature]*  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)